

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 03.00 PM ON 3/8/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/932/IB/2018
NAME OF THE PETITIONER(S) : NAPC LTD
NAME OF THE RESPONDENT(S) : BGR ENERGY SYSTEMS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	S. KARTHICK	Counsel for petitioner	S. G. G. G.
2.	VISHNU MOHAN	Counsel for Respondent <u>ORDER</u>	

Counsel representing both parties are present. Counsel for Respondent filed memo in relation to the maintainability of the application. Petitioner's counsel prayed time for reply and for making submissions in this regard. At request, time is enlarged. Put up on 27.08.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr